

IN THE COURT OF SH. AJAY GULATI, Ld. SPL. JUDGE (PC Act) CBI-12

ROUSE AVENUE DISTRICT COURTS, DDU MARG, NEW DELHI

**CAUSE LIST FOR MATTERS DATED 22.12.2020, TUESDAY**

(PHYSICAL HEARING)

<b>Sr. No.</b>	<b>Case No.</b>	<b>Case Title</b>	<b>Session/Time</b>
<b><u>ARGUMENTS ON APPLICATION U/s 19 Cr.P.C ACCUSED SITA RAM GUPTA</u></b>			
1.	C. C. NO. 264/2019	CBI Vs. M/s MAHUA MEDIA & ORS..	Session 1/ 10 a.m (VIRTUAL HEARING)
<b><u>MISC./FOR FILING OF REPORT BY CBI</u></b>			
2.	C. C. NO. 42/2020	CBI Vs. DIVYANSHU NAVLAKHA & ORS.	Session 1/ 10:15 a.m (VIRTUAL HEARING)
<b><u>FOR FILING SUPPLEMENTARY REPLY BY CBI AND ARGUMENTS</u></b>			
3.	C. C. NO. 18/2020	CBI Vs. HAMIDULLAH BHATT	Session 1/ 10:30 a.m (VIRTUAL HEARING)
<b><u>REPLY AND ARGUMENTS ON BAIL APPLICATION OF ACCUSED</u></b>			
4.	C. C. NO. 29/2020	CBI Vs. SHIV DUTT BAKSHI	Session 1/ 10:45 a.m (PHYSICAL HEARING)
<b><u>PROSECUTION EVIDENCE / CONSIDERATION OF APPLICATION</u></b>			
5.	C. C. NO. 268/2019	CBI Vs. MAHIPAL SINGH & ORS.	Session 1/ 11 a.m (PHYSICAL HEARING)
<b><u>ARGUMENTS ON CHARGE</u></b>			
6.	C. C. NO. 276/2019	CBI Vs. RAJESH CHANDER KARNATAK & ORS.	Session 1/ 11:30 a.m (PHYSICAL HEARING)



